

SPECIAL BENCH
COURT - I

O-266

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/221(KB)2022
IA(COMPANIES.ACT)/113(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	MANOJ KUMAR VS MANISHA PAWAR CONSTRUCTION PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Pawan Sharma, Adv. : For Petitioner
Ms. Akankriti Sinha, Adv.

Ms. Madhuja Barman, Adv. : For R1 to 3

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench on **20/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**